

Final Order  
30-7-1987

Central Administrative Tribunal  
Madras Bench

O.OA No.216/87

1 PR Suresh Kumar  
2 S Ravikumar  
3 S Rajeswari ... Applicants

-Vs-

1 Senior Superintendent  
RMS 'TV' Division  
Trivandrum  
2 Postmaster General  
Kerala Circle  
Trivandrum-33  
3 Director General of Posts  
New Delhi  
4 Union of India  
5 CP Asök Kumar  
Sorting Assistant  
6 K Pradeep Kumar  
Sorting Assistant  
7 Rose Mary  
Sorting Assistant  
8 Latha Selva Kumari  
Sorting Assistant.

... Respondents

M/s DV Radhakrishnan  
K Radhamani Amma

... Counsel for Applicants

Mr K Karthikeya Panicker, ACGSC

... Counsel for Respondents

CORAM

Hon'ble Shri G Sreedharan Nair, Judicial Member  
(Order pronounced by Hon'ble G Sreedharan Nair,  
Judicial Member)

ORDER

Heard.

2 It is submitted by counsel of applicants that  
as the applicants have been appointed as Sorting  
Assistants subsequent to the filing of this application,  
the reliefs claimed are not pressed. As such, the  
application is dismissed.

*[Signature]*  
(G Sreedharan Nair)  
Judicial Member

30.7.87

Index: *V* Yes/No